

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.151 of 2015 & IA Nos. 250 of 2015 and 436 of 2015**  
**(connected with A.No.168 of 2015)**

Dated : 05<sup>th</sup> December 2016

In the matter of:

**Bharatiya Nabhikiya Vidyut Nigam Ltd.**

**...Appellant(s)**

**Versus**

**Power Grid Corporation of India Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant :

Counsel for the Respondent(s) :

**ORDER**

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **04<sup>th</sup> January, 2017.**

***Court Master***

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